

BENCH-I

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**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(IB) No. 595/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15th December 2017, 10.30 A.M

Name of the Company	Allahabad Bank- Vs- SPS Steel Rolling Mills Ltd.		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Mr. Om Nareyan Rai	Financial Auditor	Amala
2. Ms. Rajashri Dutta		15/12/17
3. Mr. S. K. Kapoor, Sr. Adv.	Corporate Debtor	Amal
4. Mr. Joy Saha, Sr. Adv.		15/12/17
5. Ms. Manju Bhulani, Adv.		
6. Ms. Sonita Mukherjee, Adv.		
7. Ms. Shivangi Thakur, Adv.		

ORDER

Ld. Counsel for the operational creditor and the corporate debtor are present.

Heard the arguments of the Ld. Counsel of both the parties. Ld. Counsel for the corporate debtor has filed supplementary affidavit in the Court today. Ld. Counsel of the financial creditor has sought leave of the Court to file rejoinder to supplementary affidavit and written submissions. Prayer is allowed.

List it on 18/12/2017.

Sd

(Jinan K.R.)
Member (J)

Sd

(V.P.Singh)
Member (J)